

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-69/2004/4597/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Rousan Ara Rahman,  
Principal Judge, Family Court No.-II,  
Kamrup(M), Guwahati.

Dated Guwahati, the 3<sup>rd</sup> December, 2020.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your letter No. FCK. 5/12/PJ/294/20 Dtd. 03.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 04.12.2020 and restricted holiday on 05.12.2020, has been granted. The Principal Judge, Family Court No.I, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

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**Memo NO.HC.VII-69/2004/4598-1A, dated 3<sup>rd</sup> 12'2020**  
Copy to:

1. The Principal Judge, Family Court No.I, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rdgr